

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13025/02/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 05th October, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint (i) Shri Vijay Kumar Shukla, (ii) Shri Gурpal Singh Ahluwalia and (iii) Shri Subodh Abhyankar, to be Additional Judges of the Madhya Pradesh High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.


5/10/2016

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

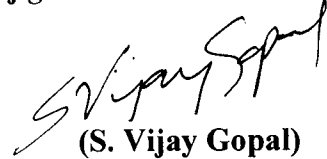
The Manager,
Government of India Press,
FARIDABAD

No. K.13025/02/2016-US.II

Dated 05.10.2016

Copy to:-

1. (i) Shri Vijay Kumar Shukla, (ii) Shri Gurpal Singh Ahluwalia and (iii) Shri Subodh Abhyankar, c/o The Registrar General, Madhya Pradesh High Court, Jabalpur.
2. The Secretary to the Governor of Madhya Pradesh, Bhopal.
3. The Secretary to the Chief Minister of Madhya Pradesh, Bhopal.
4. The Secretary to the Acting Chief Justice, Madhya Pradesh High Court, Jabalpur.
5. The Chief Secretary, Government of Madhya Pradesh, Bhopal.
6. The Registrar General, Madhya Pradesh High Court, Jabalpur.
7. The Accountant General, Madhya Pradesh, Bhopal.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US-I/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 23382978